

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1118

TO BE ANSWERED ON MONDAY, FEBRUARY 8, 2021 / MAGHA 19, 1942 (Saka)

'STIMULUS PACKAGE UNDER ATMANIRBHAR SCHEME '

1118: SHRI BANDI SANJAY KUMAR:

Will the Minister of **FINANCE** be pleased to state:

- a. whether Rs. 20 lakh crore stimulus package has been announced under the Aatmanirbhar Scheme by the Government on May 14, 2020;
- b. if so, the details thereof along with the outcome of this package and the details of amount spent from this package so far;
- c. whether the Government has achieved any desired results with the announcement of this package; and
- d. if so, the details thereof?

ANSWER

**MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)**

(a) to (d): The Government of India had announced AatmaNirbhar Bharat Packages (ANB) 1.0, 2.0, and 3.0 on 13th May, 2020 to 17th May, 2020, 12th October, 2020 and 12th November 2020 respectively. The Aatmanirbhar Bharat Packages comprise of various long-term schemes/ programmes/ policies announced with the objective of fighting COVID-19 and to make the country self-reliant. . A Statement indicating details of ANB is at **Annexure-I**.

The Government has provided 2,74,278.87 Metric Tonne of foodgrains to 548,55,773 migrants and 16751 Metric Tonne of Channa to 1,67,50,807 migrants through State/UTs under ANB. Further under ECLGS scheme, 91,90,006 guarantees worth INR 2,01,364 crore have been provided.

The Ministry/Department have been tasked to formulate schemes/programmes announced under AatmaNirbhar Bharat Packages concerning them, take necessary approvals and meet the expenditure out of fund provided in Budget Estimates and seeking additional funds in Revised

Estimates, wherever necessary. Further, In view of the resource requirement to meet challenges posed by COVID-19 pandemic, additional borrowing limit of upto 2 percent of GSDP, which is equivalent to Rs.4,27,302 crore has been allowed to States over and above normal borrowing limit of 3 percent of GSDP for the year 2020-21. One percent of this is subject to implementation of following four specific State level reforms, where weightage of each reform is 0.25 percent of GSDP: (a) Implementation of One Nation One Ration Card Scheme (b) Ease of doing business reforms (c) Urban Local Body/Utility reforms & (d) Power Sector Reforms. Out of 2 percent of GSDP, permission of 0.5 percent(untied) of projected GSDP amounting to Rs.1,06,830 crore was issued to States for raising open market borrowing (OMB) during 2020-21. Also, the condition of implementing at least three out of four reforms for availing 0.5% of GSDP was relaxed for States opting for option 1 of borrowing for meeting the shortfall arising on account of GST implementation. All States have already favoured Option-1 and additional borrowing permission of Rs.1,06,830 crore has been granted. Many States have carried out the stipulated reforms and thus have been granted reform linked borrowing permission. Till 02.02.2021, States have been allotted additional borrowing for implementation of One Nation One Ration Card System, 11 States for implementation of ease of doing business reforms, 5 States for implementation of local body reforms and 2 States for implementation of Direct Benefit Scheme to farmers under power sector reform. Total reform linked additional borrowing permission issued till 02.02.2021 to the States stands at Rs.73,257 crore. Under the scheme 'Special Assistance to States for Capital Expenditure', special assistance has been provided to the States Governments in the form of 50 year interest free loan up to an overall sum not exceeding Rs.12,000 crore. Capital Expenditure proposals of 27 States amounting to Rs.11179.5 crore have been approved and an amount of Rs.5589.70 crore has been releases as first instalment to them in the Financial Year 2020-21.

A Statement indicating details of expenditure incurred by various Ministries/Department, wherever applicable is at **Annexures-II**. The Schemes/Programmes announced under AatmaNirbhar Bharat Packages are mostly long term measures on which outcomes will be visible in due course.

Statement referred to in reply to parts (a) to (d) of LSUSQ No.1118 for answer on 08.02.2021

A. Announcements made on 13.05.2020

1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs
3. Rs 50,000 crore equity infusion through MSME Fund of Funds
4. New Definition of MSME and other Measures for MSME
5. No Global tenders for Government tenders of upto Rs 200 crore
6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
10. Rs 90,000 crore Liquidity Injection for DISCOMs
11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
14. Reduction in Rates of 'Tax Deduction at Source' and 'Tax Collected at Source' by 25% for the remaining period of FY 20-21
15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020

16. Free food grains supply to Migrants for 2 months.
17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March,2021-One Nation one Ration Card
18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
20. Rs 5000 crore Credit facility for Street Vendors.
21. Rs70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
22. Rs 6,000 crore for Creating employment using CAMPA funds
23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

25. Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers

26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme
29. Setting up of Animal Husbandry Infrastructure Development Fund - Rs. 15,000 crore
30. Promotion of Herbal Cultivation : outlay of Rs 4,000 crore
31. Beekeeping initiatives –Rs 500 crore
32. From 'TOP' to TOTAL – Rs 500 crore
33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - i. Amendments to Essential Commodities Act to enable better price realisation for farmers
 - ii. Agriculture Marketing Reforms to provide marketing choices to farmers
 - iii. Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India
54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)

56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.

57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹ 12,000 crore capital expenditure

- ₹ 200 crore each for 8 North East states
- ₹ 450 crore each Uttarakhand, Himachal
- ₹ 7,500 crore for remaining states, as per share of Finance Commission's devolution

58. Capital Expenditure Boost for the Centre-Additional budget of ₹ 25,000 crore (in addition to ₹ 4.13 lakh crore given in Budget 2020-'21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.

60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).

61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.

62. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana – Urban

63. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money & Performance Security on Government Tenders

64. Income Tax relief for Developers & Home Buyers

65. Platform for Infra Debt Financing

66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers

67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will help accelerate rural economy .

68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through assistance given by India to developing countries under Indian Development and Economic Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit development assistance activities and promote exports from India.

69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided for capital and industrial expenditure on defence equipment, industrial infrastructure and green energy.

70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology for research activities related to COVID-19 vaccine development. This does not include cost of vaccine or logistics for vaccine distribution (whatever is required for that will be provided)

Annexure-II

Statement referred to in reply to parts (a) to (d) of LSUSQ No.1118 for 08.02.2021

No.	Name of the Ministry/ Department	Name of the Scheme	Revenue / Capital	Allocation for FY 2020-21	Expenditure as on 22.1.2021	Expenditure as on 22.1.2021 (% in terms of BE/RE)
1.	Department of Financial Services	Assistance to National Credit Guarantee Trustee Company Ltd. (ECLGS) (ECLGS 1.0 and ECLGS 2.0)	Revenue	4000.00 Cr	4000.00 Cr	100
2.	-do-	Subsidy to SIDBI on Interest Subvention of 2% on prompt (subsidies)	Revenue	1232.00 Cr	775.00 Cr	62.91
3.	-do-	Subscription to the share capital EXIM Bank	Capital	1300.00 Cr	1300.00 Cr	100
4.	-do-	Loan for settlement of claims on invoking guarantee given by Government under Partial Credit Guarantee Scheme	Capital	500.00 Cr	0.00	0
5.a	-do-	Loan for settlement of claims on invoking guarantee given by Government under Special Liquidity Scheme	Capital	500.00 Cr	0.00	0
5.b	-do-	Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD				Special window has been created by RBI through which NABARD will extend additional refinance support of Rs. 30,000 crore for crop loan requirement of Rural Co-op Banks & RRBs over and above Rs 90,000 crore to be provided by NABARD through the normal refinance route during FY 2020-21. To benefit around 3 crore farmers - mostly small and marginal farmers. As on 22.01.2021, Rs. 25,000 crore has been disbursed out of this special facility. Balance amount of Rs. 5000 crore under SLF allocated to NABARD by RBI for smaller NBFCs and NBFC-MFIs. As on 22.01.2021, NABARD has sanctioned & disbursed Rs. 992 crore and Rs.715 crore respectively under this fund. No separate budgetary provision in DFS.
6.	-do-	Special saturation drive to provide concessional credit through KCC farmers including PM-KISAN beneficiaries, Fisherman and Animal Husbandry Farmers.				Scheme is implemented by Department of Agriculture, Co-operation and Farmers Welfare (DAC&FW). Monitoring of KCC drive is done by DFS in consultation with PSBs and NABARD. Total coverage as on 22.1.2021: 185.34 lakh KCC with a KCC credit limit of Rs. 1.74 lakh crore (approx). There is no financial implication on part of DFS.
7.	DPIIT	National Industrial Corridors Development and Implementation Trust (NICDIT)	Revenue	1200.00 Cr	1200.00 Cr [Rs. 1195 for Grants for Creation of Capital Assets & Rs. 5.00 for GIA General].	100% of Scheme BE 20-21 and 18.16 % of Total BE 20-21.
8.	-do	Budgetary support under Goods and Services Tax Regime to the units located in State of J & K Uttrakhand, H P and North Eastern States including Sikkim	Revenue	1716.00 Cr	1716.00 Cr	100 % of Scheme BE 20-21 and 25.97 % of Total BE 20-21.

9.	Ministry of Fishery, A.H., Dairying, (Department of Fisheries)	PMMSY	Scheme component does not cover Revenue and Capital Expenditure separately.	560 Cr	422.33 Cr	84.46
10.	Department of Agriculture, Cooperation & Farmers Welfare	Financing facility under Agriculture Infrastructure Fund (AIF)	Revenue	Nil*	-	-
*Under the Scheme, the expenditure will be incurred on the administrative cost for Project Monitoring Unit (PMUs), Interest Subvention and credit guarantee for the loans to be provided by banks/lending institutions under the Scheme.						
11.	Department of Animal Husbandry and Dairying	National Animal Disease Control Programme (NADCP)	Revenue	-	515.72 Cr	3967.00
12.	Department of Pharmaceuticals	Production Linked Incentive (PLI) Scheme for Pharmaceuticals	Scheme is yet to be notified			
13.	Ministry of Health and Family Welfare	Prime Minister's Atmanirbhar Swasth Bharath Yojana (PM-ASBY)	Scheme is yet to be notified			
14.	Department of Heavy Industries	Advance Chemistry Cell Batery	Scheme is yet to be notified			
15.	-do-	Automobiles and Auto Components	Scheme is yet to be notified			
16.	Ministry of Steel	PLI Scheme for specialty steel	Scheme is yet to be notified			
17.	Department of Economic Affairs	Rs 30,000 crore Special Liquidity Scheme for NBFCs/HFCs/MFIs	A total of ₹ 71, 25,51,62,900/- has been disbursed by way of 28 instruments to 23 NBFCs/HFCs. Repayment of principal and interest amounting to ₹ 72,49,60,15,809/- for all instruments has been received			
18.	Ministry of Food Processing Industries	Pradhan Mantri Formalisation of Micro food processing Enterprises scheme (PM-FME Scheme)	A total amount of Rs.1,03,83,33,000/- has been released to States/UTs, National Institute of Food Technology Entrepreneurship and Management and Indian Institute of Food Processing Technology.			